

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 57 of 2014**

**Dated : 12<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Himachal Pradesh State Electricity Board Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Ms. Rinku Gautam (Rep.)  
for R.1  
Mr. Pradeep Misra  
Mr. Suraj Singh**

**ORDER**

Reply has been filed by the learned Counsel for the Respondent.

Post the matter for hearing on **16.10.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam )  
Chairperson**